

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4749  
ANSWERED ON:24.08.2000  
RESTRUCTURING OF AGENCIES WORKING IN POWER SECTOR  
SUSHIL KUMAR INDORA;ZORA SINGH MANN

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government have decided to restructure the agencies working in the power sector;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action taken by the Government in this direction so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) to (c): In order to enable the Government to accelerate power sector development, the Government is considering various options for mobilizing resources to supplement the funds to be provided in the plan and to leverage the strengths of different Central Public Sector Undertakings (CPSUs) under the Ministry of Power. M/s ICICI and M/s State Bank of India (SBI) Capital Markets have been appointed as Consultants to suggest various options of raising resources for investment in power sector by restructuring the CPSUs.

Further, various State Governments have been restructuring/unbundling their State Electricity Boards with a view to making them commercially viable and also to introduce efficiency and competition in the power sector. So far, the State Electricity Boards of Orissa, Haryana, Andhra Pradesh, Karnataka, Uttar Pradesh and Rajasthan have been unbundled into separate entities.